

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. †4927**

**TO BE ANSWERED ON THE 23<sup>RD</sup> JULY, 2019/ SHRAVANA 1, 1941 (SAKA)**

**PRINTING OF FAKE CURRENCY NOTES**

**†4927. SHRI PANKAJ CHAUDHARY:  
SHRI MAHABALI SINGH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is aware about printing of fake currency of two thousand rupee note in the neighbouring country;**

**(b) if so, the details thereof;**

**(c) whether the lots of fake currencies are brought to India *via* Nepal and Bangladesh;**

**(d) if so, the details thereof and the reaction of the Government thereto;**

**(e) whether the Government proposes to discontinue two thousand rupee note for dismantling the fake currency network;**

**(f) whether fake currency racket is still continuing even today by terrorists and infiltrators despite tight security on international borders; and**

**(g) if so, the number of terrorists and infiltrators killed on international border from 20.06.18 to 20.06.19 along with the amount of fake currency recovered from them?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (g): Yes, Sir. In the recent past, two seizures have been made in Nepal and India, in which FICN was being smuggled into India from Pakistan. Cases have also been reported in which Fake Indian Currency Notes (FICN) were smuggled into India from across the border including Indo-Nepal and Indo-Bangladesh border.**

**The Government has taken various measures to check the smuggling and circulation of FICN in the country, which inter alia, include:-**

- i) Security at the international borders has been strengthened by using new surveillance technology, deploying additional manpower for round the clock surveillance, establishing observation posts along the international border, erection of border fencing and intensive patrolling.**
- ii) FICN Coordination Group (FCORD) has been formed by the MHA to share intelligence/information among the security agencies of the state/centre to counter the problem of circulation of fake currency notes in the country.**
- iii) A Terror Funding and Fake Currency Cell (TFFC) has been constituted in NIA to investigate terror funding and fake currency cases.**
- iv) A Memorandum of Understanding (MoU) has been signed between India and Bangladesh to prevent and counter smuggling and circulation of fake currency notes.**
- v) Training programmes are conducted for the Police officials of Nepal and Bangladesh to sensitize them about smuggling/ counterfeiting of Indian currency.**

**No proposal to discontinue two thousand rupee note is under consideration. As per reports available, no terrorist/ infiltrator with FICN was killed on international border from 20.06.2018 to 20.06.2019.**